

**Announcements in Telugu at Airports
in Andhra Pradesh**

1186. SHRI V. SOBHANADREESWARA RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether presently announcements at Hyderabad Airport are made only in English and Hindi, causing lot of inconvenience to passengers who know only Telugu; and

(b) the steps Government propose to take to ensure that the announcements are also made in Telugu at Hyderabad airport as well as at other airports in Andhra Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Indian Airlines have reported that they are making announcements at all the airports in Andhra Pradesh in Telugu, Hindi and English.

**Adequate Training for SC and ST
Staff**

1187. SHRI BANWARI LAL : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn towards a news item published in the Times of India dated 8th February, 1985 wherein the Commission for SCs and STs has said that not much is being done by the various ministries/departments/public enterprises or banks in imparting extra in-service training to SC and ST employees, despite the Home Ministry's instructions;

(b) whether it has also advised that adequate steps in this regard should be taken by different Ministries/Departments; and

(c) how Government propose to set the matter right ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) and (c). The existing instructions regarding appropriate training for SC ST employees of the Government are being reiterated to the Ministries and Departments. So far as the public enterprises and banks are concerned, the nodal agency is being suitably advised.

**Setting up of Language Development
Board**

1188. PROF. NARAIN CHAND PARASHAR : Will the Minister of CULTURE be pleased to state :

(a) whether the Sahitya Akademi has taken any steps for the promotion of such languages (and their literature) as are still not recognised by the Akademi and are seeking recognition including the setting up of a Language Development Board; and

(b) if so, the concrete steps taken in this regard so far for each such language during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) : (a) and (b). The Sahitya Akademi has formed a Language Development Board for the Development of languages not recognised by the Akademi. Further development of such languages will be considered by the Sahitya Akademi on the advice and recommendations of the Language Development Board.

Nuclear Device by Pakistan

1189. SHRI DHARAM PAL SINGH MALIK :

SHRI M. MAHFOOJ ALI KHAN :

DR. KRUPASINDHU BHOI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn to the news item appeared in the Hindustan Times of 23rd February, 1985 wherein it has been stated that Islamabad is on the threshold on being capable of exploding a nuclear device;

(b) is so, the details thereof; and

(c) the steps being taken to meet the situation ?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI KHURSHEED ALAM KHAN) :

(a) Yes, Sir.

(b) and (c). Government are monitoring with utmost vigil all developments having a bearing on the country's security.

Development of Nuclear Power by Pakistan

1190. SHRI ANAND SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether attention of Government has been drawn to the reports that Pakistan has become the sixth country in produce enriched uranium, at a the world to plant near Islamabad;

(b) if so, whether with this development Pakistan has gone ahead of India in the matter of development of nuclear power;

(c) whether Pakistan is now nearer to producing atom bombs; and

(d) if so, the Government reaction thereto ?

THE MINISTER OF STATE IN THE
MINISTRY OF SCIENCE AND TECH-
NOLOGY AND IN THE DEPART-
MENTS OF OCEAN DEVELOPMENT
ATOMIC ENERGY, SPACE AND
ELECTRONICS (SHRI SHIVRAJ V.
PATIL) : (a) and (c). Pakistan is one

of several countries which has claimed to have acquired capability to produce enriched uranium. Any country with a capability to produce enriched uranium can in principle, produce nuclear weapons, if it so desires.

(b) No, Sir.

(d) The Bhabha Atomic Research Centre continues to keep abreast of all relevant developments in peaceful uses of atomic energy. Government's concern at reports regarding Pakistan's quest for nuclear weapons has also been expressed repeatedly. In this context, Government will continue to maintain the utmost vigilance and will take all measures necessary to safeguard the country's interest.

Recognition of Associations of Central Government Employees

1191. SHRI ZAINAL ABEDIN : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Conduct Rule 4B had been struck down by the Supreme Court in 1962 ;

(b) whether it is also a fact that following this, according of formal de jure recognition to Associations of Central Government employees and of autonomous bodies fully financed by Government of India has since been stopped and only *de-facto* and *ad-hoc* recognition is being accorded; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE
DEPARTMENTS OF PERSONNEL AND
ADMINISTRATIVE REFORMS AND
CULTURE (SHRI K P. SINGH DEO) :

(a) Yes Sir.

(b) and (c). Consequent on Rule 4-B of the CCS (Conduct) Rules, 1955 having been struck down by the Supreme Court, the Central Civil Service (Recognition of Service Associations) Rules, 1959 are at present treated as inoperative. Accordingly, the Government now